

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.01.2021 (MONDAY)

COURT OF CHAIRPERSON

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1098 of 2020	Saboo Tor Pvt. Ltd. Vs. Sanjay Gupta & Anr.	Harshit Agarwal	Kunal Godhwani- R1 & R2

10:35 AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

2.	Comp. App (AT) (Ins) No. 883 of 2020	Sri Gomathi Energy Pvt. Ltd. Vs. L.K. Sivaramakrishnan	Divya Roy	Chitranshul A. Sinha
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No.15 of 2021	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	
4.	Comp. App. (AT) (Ins) No.16 of 2021	Dinesh Vatsayan (Suspended Director BBN Foods Hi-Tech Processing Pvt. Ltd.) Vs. Gurdev Bassi (Liquidator, BBN Foods Hi-Tech Processing Pvt. Ltd.) & Anr.	Sinha Shrey Nikhilesh	
5.	Comp. App. (AT) (Ins) No.17 of 2021	Supertech Township Project Ltd. Vs. Inderpal Singh Khandpur HUF	Rishi Kapoor	
6.	Comp. App. (AT) (Ins) No.18 of 2021	Arvind Dham Vs. State Bank of India and Anr.	Varsha Banerjee	

7.	Comp. App. (AT) No. 233 of 2020	Om Sai Navigations Pvt. Ltd. & Ors. Vs. Hitesh Chhaganlal Ambalia & Anr.	Nikhil Goel	Aastha Mehta-R1
8.	Comp. App. (AT) No. 240 of 2020	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Karan Valecha
9.	Comp. App. (AT) No. 04 of 2021	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Karan Valecha
10.	Contempt Case (AT) No. 01 of 2021 in Comp. App. (AT) (Ins) No. 1100 of 2020	Committee of Creditors of Leel Electricals Ltd. Vs. Arvind Mittal IRP of Leel Electricals Ltd.	Ankur Mittal	Ashish Aggarwal

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 06 of 2021	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair
12.	Comp. App. (AT) (Ins) No. 851 of 2020	Ashok Kriplani Vs. Sri Suresh Kumar & Ors.	Sunder Khatri	Darpan Kumar-R1 G.V. Sudhakar-R6 Tushar Singh-R12 & R16 Vijay Pal Sharma-R15
13.	Comp. App. (AT) (Ins) No. 874 of 2020	North Eastern Electricity Supply Company of Orissa Ltd. (Nesco) Vs. Supriyo Kumar Chaudhary, Resolution Professional & Anr.	Hasan Murtaza	Indranil Ghosh-R1
14.	Comp. App (AT) (Ins) No. 888 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP
15.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP
16.	Comp. App. (AT) (Ins) No. 995 of 2020	Sri Adinath Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee

17.	Comp. App. (AT) (Ins) No. 994 of 2020	Sandhya & Co. Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
18.	Comp. App. (AT) (Ins) No. 996 of 2020	Jai Jinendra Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
19.	Comp. App. (AT) (Ins) No. 997 of 2020	Vijayalakshmi Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
20.	Comp. App. (AT) (Ins) No. 998 of 2020	V.S. Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
21.	Comp. App. (AT) (Ins) No. 999 of 2020	H.S. Syndicate Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
22.	Comp. App. (AT) (Ins) No. 1000 of 2020	Hemanth Mehta & Sons HUF Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
23.	Comp. App. (AT) (Ins) No. 1001 of 2020	Vipul Investment Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
24.	Comp. App. (AT) (Ins) No. 1002 of 2020	Hemanth & Co. Vs. V. Mahesh	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
25.	Comp. App. (AT) (Ins) No. 1077 of 2020	Rajalakshmi Vardarrajan Resolution Professional of Arudaavis Labs Pvt. Ltd. Vs. G. Dhananjaya Naidu	Anjali Sharma	G. Ananda Selyam

12:00 Noon

For Hearing

26.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad
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02:00 PM

For Hearing

27.	Comp. App. (AT) (Ins) No. 481 of 2020	Albanna Engineering LLC. Vs. Sanghvi Movers Ltd & Ors.	John Mathew	Shiv Kumar Suri-R1 to R4 Nipun Sharma-R6 & R7 Pranoy Harilal-R8 Anand Shankar Jha- R9 Vinod-RP
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Note: The Court will rise at 03:00 PM

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**